

**MEGHALAYA LEGISLATIVE ASSEMBLY
BUDGET SESSION
LIST OF BUSINESS
TUESDAY, MARCH 22, 2011.**

1. Questions.

2. Shri Conrad Sangma, MLA to call the attention of the Minister in-charge, Public Works(R) under Rule 54(1) of the Rules of Procedure and Conduct of Business to the news item published in “The Shillong Times” dated 14-03-2011 under the caption “Local groups object to alignment of Umsning bypass NHAI allays fear of delay on 4-lane road”.

3. General Discussion on the Budget.

**Dated Shillong,
The 21st March, 2011.**

**H.Mylliemngap
Secretary,
Meghalaya Legislative Assembly.**